

**Central Administrative Tribunal
Madras Bench**

OA 310/01005/2019

Dated Wednesday the 18th day of September Two Thousand Nineteen

P R E S E N T

**Hon'ble Shri. P. Madhavan, Member (J)
&
Hon'ble Shri. T. Jacob, Member (A)**

Dinesh Chandra Pandey
Flat No. 5, 2nd Floor
Kattima Enclave, 2nd Main Road
Anna Nagar East
Chennai 600 102.
Tamil Nadu. Applicant

By Advocate **M/s. Giridhar & Sai**

Vs.

Union of India
Represented by the Secretary
The Government of India
Ministry of Commerce and Industry
Udyog Bhavan
New Delhi – 110 001. Respondents

By Advocate **Mr. R. S. Krishnaswamy**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“i. To direct the respondent to consider and pass orders on the applicant's representations dated 07.03.2018, 18.05.2018 and 08.01.2019 after duly enquiring into the issues raised by him within a time limit to be stipulated by this Tribunal
ii. To award costs, and pass such further and other orders”

2. When the matter came up for hearing, learned counsel for the applicant submits that the applicant has given representations produced as Annexure A2, A4 dt. 07.03.2018 and 08.01.2019 respectively and reminder produced as Annexure A3 dt. 18.05.2018 which are still pending with the respondents for consideration. He submits that the applicant will be satisfied if his representations and reminder are considered and disposed of in accordance with rules within a time limit stipulated by this Tribunal.

3. **In view of the limited submission made and without going into the substantive merits of the case, the competent authority is directed to consider the Annexure A2,4 representations of the applicant dt. 07.03.2018 and 08.01.2019 respectively and Annexure A3 reminder dt. 18.05.2018**

in accordance with law and pass a reasoned and speaking order within a period of three months from the date of receipt of copy of this order.

4. OA is disposed of at the admission stage.

(T. Jacob)
Member(A)
AS

18.09.2019

(P. Madhavan)
Member (J)